

CONC-5181-2023

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

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BEFORE

HON'BLE SHRI JUSTICE PAVAN KUMAR DWIVEDI ON THE 13th OF OCTOBER, 2025

CONTEMPT PETITION CIVIL No. 5181 of 2023

SUDEEP MEENA Versus SHRI VINOD KUMAR AND OTHERS

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Appearance:

None appeared for petitioner.

Shri Dhruv Narayan Singh, learned counsel for the respondent [R-2].

<u>ORDER</u>

I.A. No.7832/2024 has been filed by the petitioner stating that he does not wish to press the present contempt petition.

On due consideration, IA No.7832/2024 is allowed.

Accordingly, the contempt petition is dismissed as not pressed discharging the notices issued to the respondents.

(PAVAN KUMAR DWIVEDI) JUDGE

N.R.